

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3863

ANSWERED ON:14.12.2009

LAND ACQUISITION

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government proposes to restrict its role in the acquisition of land for private party in the country;
- (b) if so, the details thereof and the objective behind this move; and
- (c) the time by which a final decision is likely to be taken by the Government in this regard?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT(SHRI SISIR KUMAR ADHIKARI)

(a) to (c) Introducing the Rehabilitation & Resettlement Bill, 2009 and the L.A. (Amendment) Bill, 2009 in the Parliament is under consideration. The details of the Bills would become known once they are introduced in the Parliament.